

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI(Liquidation Process) Regulations,2016

Name of the corporate debtor: Sham Udyog Limited; Date of commencement of liquidation: 20th August' 2018

List of stakeholders as on: 20th June, 2021

List of Secured Financial Creditors

Sl.No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	Punjab & Sind Bank , Chandigarh	S/01	25-09-2018	333,405,445.0	333,405,445.0	Secured					100.00					
2	Allahabad Bank, Mohali	S/02	25-09-2018	10,902,499.0	10,902,499.0	Secured					100.00					